Bench I



## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P (IB) No. 150/KB/2017 I.A No. 226/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri Jinan K.R.

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 11.30 A.M.

Name of the Company Under Section		Parker Hannifin India Pvt Ltd -Vs- Prowess International Pvt.Ltd 9 IBC		
1.	AKASH SA	HARMA, Po.CS.	Cosposati Sabtor	Uxash Shaver 5.9.1

## ORDER

No one is present from the operational creditor's side. Ld. Pr. CS for the corporate debtor is present.

It is apparent that the case is already fixed on 12/09/2017 and the case has been listed today. In the circumstances, the case can be taken up only on the date fixed.

List the matter on 12/09/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)